

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

IA 733 of 2020 in CP 34/NCLT/AHM/2020

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.01.2021**

Name of the Company: Rohit Parikh
V/s
Tarun Chandrakant Parikh & Anr

IA For Directions

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

2.

ORDER

Advocate, Ms. Shivani Vora appeared on behalf of the Applicant.

Advocate, Mr. Shashvata Shukla with CA, Mr. Hiten Parikh appeared on behalf of Respondent and requesting time.

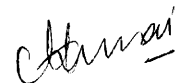
The prayer is allowed.

List the matter on 11.03.2021



**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**

Dated this the 21st day of January, 2021



**MANORAMA KUMARI
MEMBER JUDICIAL**